

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/40747/2025	PRASANT KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	TANGI (KHURDA) /576 /2025 () //	
2	D-BLAPL/40748/2025	GANJA @ SANTANU NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /605 /2025 () //	
3	D-BLAPL/40752/2025	BAHA @ ASISH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 () //	
4	D-BLAPL/40756/2025	MAHENDRA PANDEY VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RENGALI /1 /2024 () //	
5	D-BLAPL/40761/2025	RAM PRATAP PATWA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1227 /2025 () //	
6	D-BLAPL/40764/2025	BULU @ RANJIT PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RENGALI /1 /2024 () //	
7	D-BLAPL/40765/2025	AJAY MURMU VS STATE OF ODISHA	NAMITA PATTANAİK VS	JAMDA PS /87 /2025 () //	
8	D-BLAPL/40770/2025	BANCHHANIDHI BINDHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /241 /2025 () //	
9	D-BLAPL/40774/2025	YEDURU RAJU @ Y. RAJU VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /276 /2024 () //	
10	D-BLAPL/40775/2025	RAMESH DAS @ RAMESH KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /282 /2024 () //	
11	D-BLAPL/40776/2025	TITUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /231 /2025 () //	

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12	D-BLAPL/40777/2025	DHARANI BEHERA @ DHARANIDHAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /485 /2025 () //	
13	D-BLAPL/40783/2025	BAIKUNTHANATH BARIK @ BAIKUNTHA BARIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BARAMBA /396 /2025 () //	
14	D-BLAPL/40784/2025	AKASH BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	HANDAPA /407 /2025 () //	AOR20220001648C202500124
15	D-BLAPL/40786/2025	GUDU @ AMARESH BHUTIA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	SAMAL /394 /2025 () //	
16	D-BLAPL/40792/2025	MANOJ KUMAR SING @ SINGH @ BAPUJI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /769 /2025 () //	
17	D-BLAPL/40794/2025	MOHAMMAD YUSUF VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /48 /2023 () //	
18	D-BLAPL/40795/2025	TULU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /990 /2025 () //	
19	D-BLAPL/40796/2025	BISWAJIT MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PST TALCHUA /27 /2025 () //	
20	D-BLAPL/40800/2025	KULAMANI MUDULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /94 /2013 () //	
21	D-BLAPL/40802/2025	RAJENDRA KUMAR MALIK @ MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /995 /2025 () //	
22	D-BLAPL/40803/2025	RABISINGH HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /392 /2025 () //	
23	D-BLAPL/40808/2025	CHITTARANJAN PARIDA	RAMESH CHANDRA ROUT	RAJNAGAR /411 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/40811/2025	JHARANA SAHOO	DEEPALI MAHAPATRA	EOW,BHUBANESWAR /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/40814/2025	BIKASH MEHER @ JITU	HIMANSHU SEKHAR MISHRA	DUNGURIPALI /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-CMP/55297/2025	BULA HANSDA	MANAS RANJAN BAUG	//	AOR20220002374C202500207
		VS	VS	()	
		RABINDRA KUMAR DUTTA		//	
27	D-CMP/55300/2025	SIBA PRASAD SINGH	MANAS RANJAN BAUG	//	AOR20220002374C202500208
		VS	VS	()	
		M/S. AMRITA SHOPPING ARCADE OWNERS ASSOCIATION		//	
28	D-CMP/55305/2025	SATYABHAMA SETHY	BIKRAM RATH	//	
		VS	VS	()	
		LAXMIDHAR SETHY		//	
29	D-CMP/55320/2025	SUSHILA DEVI	LAXMI SHARMA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-CMP/55339/2025	SUBRAT SAHOO	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		SHYAM KUMAR BEHERA		//	
31	D-CMP/55375/2025	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	//	
		VS	VS	()	
		CHIEF MANAGER PUNJAB AND SIND BANK, ASHOK NAGAR BRANCH, BBSR		//	
32	D-CONTC/55323/2025	FAKIR CHARAN BEHERA	NRUSINGH CH. ROUT	//	
		VS	VS	()	
		N.THIRUMALA NAIK, I.A.S		//	
33	D-CONTC/55325/2025	PREMLAL NAIK	ADV.	//	
		VS	VS	()	
		GIRISH S.N., I.A.S		//	
34	D-CONTC/55329/2025	ALOKA KU.PATTNAIK	ADV.	//	
		VS	VS	()	

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		ARAVIND AGARWAL, I.A.S		//	
35	D-CONTC/55334/2025	SUNEETA RANI BHAGAT	ADV.	//	
		VS	VS	()	
		SATYABRATA BHUTIA, IIC, MARKATNAGAR		//	
36	D-CONTC/55338/2025	DHANESWAR MISHRA	ADV.	//	
		VS	VS	()	
		PRASANTI PRADHAN, TAHASILDAR, KESINGA		//	
37	D-CONTC/55343/2025	DEBASMITA KAR	ADV.	//	
		VS	VS	()	
		NIYATI PATTNAYAK, IAS		//	
38	D-CONTC/55345/2025	NIRUPAMA SAHOO	ADV	//	AOR20220001535C202500292
		VS	VS	()	
		SALINI PANDIT, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
39	D-CONTC/55353/2025	SURESH CHANDRA BEHERA	ADV.	//	
		VS	VS	()	
		SURESH KUMAR VASHISHTH, IAS		//	
40	D-CONTC/55361/2025	TAPAN KUMAR SAHU	ADV.	//	
		VS	VS	()	
		BASANTA SOREN, EXECUTIVE ENGINEER, MINOR IRRIGATION DIVISION, ANGUL		//	
41	D-CONTC/55370/2025	SAROJ KUMAR SINHA	ADV.	//	
		VS	VS	()	
		ASWATHI S, IAS		//	
42	D-CONTC/55372/2025	DR. RAJEEB KUMAR NAYAK	JAYDEEP PAL	//	
		VS	VS	()	
		ASWATHY S, IAS		//	
43	D-CONTC/55377/2025	BRAJA BIHARI PATTANAYAK	ADV	//	AOR20220001326C202500010
		VS	VS	()	
		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK		//	
44	D-CONTC/55400/2025	D.SURESH DAS	ADV.	//	
		VS	VS	()	
		KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR		//	
45	D-CRLA/40812/2025	TAPAN BEHERA	BIBHU PRASAD DAS	PATKURA /135 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-CRLLP/40771/2025	STATE OF ODISHA VS UPI @ UPENDRA PRADHAN	PARTHA SARATHI NAYAK, A.G.A. VS	DIGAPAHANDI /159 /2017 () //	LOD20240000194C202500535
47	D-CRLMC/40749/2025	JAGANNATH MOHAPATRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	BHUBANESWAR VIGILANCE /11 /2004 () //	
48	D-CRLMC/40750/2025	ABHISHEK BISWAL @ ABHISEK @ RAJESH VS STATE OF ODISHA	MANOJ PANIGRAHI VS	SALIPUR /427 /2025 () //	AOR20220001665C202500133
49	D-CRLMC/40755/2025	LAXMIDHAR PRADHAN@ARUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /85 /2018 () //	
50	D-CRLMC/40758/2025	MEENAKSHI MAHAPATRA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	BADAGODA P.S. /692 /2025 () //	
51	D-CRLMC/40773/2025	BIBUDHESH PRASAD NANDA VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	MAHILA P.S. BUXIBAZAR /183 /2024 () //	
52	D-CRLMC/40780/2025	OMM@ABINASH DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /431 /2025 () //	
53	D-CRLMC/40807/2025	BIJAY DAS VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202500169
54	D-CRLMP/40767/2025	ASWANI KUMAR MALLA VS STATE OF ODISHA	SWAYANSHU SATYAPARAGYAN SWAIN VS	//0 () //	
55	D-CRLMP/40804/2025	MANORANJAN DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	//0 () //	
56	D-CRLREV/40762/2025	PANCHANAN CHANDUA VS PRASANNA KUMAR MOHAPATRA	SAMVIT MOHANTY VS	//0 () //	
57	D-CRLREV/40791/2025	PARESH CHANDRA KISKU	PRAKASH RANJAN BARIK	RAIRANGPUR TOWN /99 /2025	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CRLREV/40799/2025	ESO SABAR	RABINDRA KUMAR MISHRA	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-FAO/55333/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,ANUGUL	SOMNATH ROY	//	
		VS	VS	0	
		JITENDRA KUMAR		//	
60	D-LAA/55420/2025	BHISHMA RANA	RAJKISHORE SWAIN	//	
		VS	VS	0	
		SUB-COLLECTOR CUM CALA BY-PASS, BOLANGIR		//	
61	D-MACA/55350/2025	NATABAR BEHERA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		PRATIVA SWAIN		//	
62	D-MACA/55367/2025	BALLARI MISHRA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		BIKRAM ROUT		//	
63	D-MATA/55292/2025	MUSTAQUE AHMAD	PARTHA SARATHI NAYAK	//	
		VS	VS	0	
		MAMTAJ PARWEEN		//	
64	D-MATA/55330/2025	SURYA PRAKASH MOHANTY	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		DIPTI KANUNGO @ MOHANTY		//	
65	D-RPFAM/55432/2025	CHANDAN KUMAR NATH	LALATENDU SAMANTARAY	//	
		VS	VS	0	
		SASMITA NAYAK		//	
66	D-RSA/55303/2025	KANDARP BEHERA	PARTHA SARATHI NAYAK	//	
		VS	VS	0	
		BINDURANI DEHURY		//	
67	D-RVWPET/55354/2025	ASHOK KUMAR DAS	SIDHESWAR MALLIK	//	AOR20220001326C202500009
		VS	VS	0	
		STATE OF ODISHA		//	
68	D-RVWPET/55364/2025	M/S. BAJAJ GENERAL INSURANCE LTD.,BBSR	ANUPAM DASH	//	
		VS	VS	0	

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		SIMALATA SHIAL		//	
69	D-RVWPET/55374/2025	D.M., SRIRAM GENERAL INSURANCE CO.LTD.	ADAM ALI KHAN	//	
		VS	VS	()	
		SAROJINI BISOYI		//	
70	D-RVWPET/55378/2025	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	ADAM ALI KHAN	//	
		VS	VS	()	
		RUPALI PRADHAN		//	
71	D-RVWPET/55435/2025	NIRUPAMA BAG	SUMIT KUMAR MOHANTY	//	AOR20220003068C202500031
		VS	VS	()	
		TRAYANATH BAG		//	
72	D-TRP(C)/55383/2025	BISWAMOHINI PATRA	DURGA PRASAD JENA	//	
		VS	VS	()	
		SUMIT KUMAR SWAIN		//	
73	D-WA/55341/2025	GURUBARI MAHANANDIA	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
74	D-WA/55379/2025	JITENDRIYA MOHANTY	BIYOTKESH MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
75	D-WP(C)/55286/2025	SWAGATIKA BARIK	SRINIVAS MOHANTY	//	AOR20240000732C202500071
		VS	VS	()	
		STATE OF ODISHA		//	
76	D-WP(C)/55287/2025	PUNIT KUMAR MALLIA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
77	D-WP(C)/55288/2025	NIGAMANAND HANS	SRINIVAS MOHANTY	//	AOR20240000732C202500073
		VS	VS	()	
		STATE OF ODISHA		//	
78	D-WP(C)/55289/2025	SUBHALIPSA BARIK	SRINIVAS MOHANTY	//	AOR20240000732C202500072
		VS	VS	()	
		STATE OF ODISHA		//	
79	D-WP(C)/55290/2025	RUTUPARNA PARIDA	BIPIN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	

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80	D-WP(C)/55291/2025	NARAYAN DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS STATE OF ODISHA	// 0 //	AOR20240000732C202500074
81	D-WP(C)/55293/2025	MITHUNU DEHURY VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
82	D-WP(C)/55294/2025	N.RADHA MADHAB CHOUDHURY VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
83	D-WP(C)/55295/2025	SUKANTA CHANDRA PARIDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
84	D-WP(C)/55296/2025	RABINDRA KUMAR PADHI VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
85	D-WP(C)/55298/2025	JAGANNATH SARANGI VS INDUSLND BANK LIMITED, MUMBAI	KAPILA CHARAN NAYAK VS INDUSLND BANK LIMITED, MUMBAI	// 0 //	
86	D-WP(C)/55299/2025	BIGHNESH KUMAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
87	D-WP(C)/55301/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
88	D-WP(C)/55302/2025	M/S CHANDAN ENTERPRISES VS STATE OF ODISHA	ASHOK KUMAR ROUT VS STATE OF ODISHA	// 0 //	AOD20220003081C202500047
89	D-WP(C)/55304/2025	DIPAK JYOTI SARANGI VS INDUSLND BANK LIMITED, MUMBAI	KAPILA CHARAN NAYAK VS INDUSLND BANK LIMITED, MUMBAI	// 0 //	
90	D-WP(C)/55306/2025	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
91	D-WP(C)/55307/2025	SAROJ KUMAR JENA	NIHAL RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-WP(C)/55308/2025	U.AJAYA KUMAR DORA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-WP(C)/55309/2025	M/S MONTECARLO LIMITED, AHMEDABAD	ANIL BEZAWADA	//	
		VS	VS	0	
		THE ADDL COMMISSIONEROF STATE TAX (APPEAL) CENTRAL ZONE II, ODISHA		//	
94	D-WP(C)/55310/2025	MANORANJAN DAS	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
95	D-WP(C)/55311/2025	ANADI CHARAN TRIPATHY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-WP(C)/55312/2025	PRASANTA MOHAPATRA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
97	D-WP(C)/55313/2025	SURESH CHANDRA SATAPATHY		//	
		VS	VS	0	
		ORISSA STATE FINANCIAL CORPORATION, CUTTACK		//	
98	D-WP(C)/55314/2025	UDYANATH PAIKARAY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
99	D-WP(C)/55315/2025	SOMANATH DASH	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-WP(C)/55316/2025	SOUMYARANJAN MOHAPATRA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-WP(C)/55317/2025	SANJAY SRICHANDAN	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-WP(C)/55318/2025	SHIBAJI KUMAR DAS	BIJAYALAXMI SAHOO	//	
		VS	VS	0	

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103	D-WP(C)/55319/2025	STATE OF ODISHA CHANDESWAR BEHERA VS	NIHAL RATH VS	// // 0	
104	D-WP(C)/55321/2025	STATE OF ODISHA PARAMESWAR PARAMANIK VS	SUSHREE SANGITA PASAYAT VS	// // 0	
105	D-WP(C)/55322/2025	STATE OF ODISHA RANJIT MOHANTY VS	ARIJEET MISHRA VS	// // 0	
106	D-WP(C)/55324/2025	STATE OF ODISHA NIRMALYA MOHANTY VS	SUSHREE SANGITA PASAYAT VS	// // 0	
107	D-WP(C)/55326/2025	STATE OF ODISHA BIDYADHAR SAHOO VS	MANAS KUMAR CHAND VS	// // 0	
108	D-WP(C)/55327/2025	STATE OF ODISHA SUSHIL JENA VS	AMIT PRASAD BOSE VS	// // 0	
109	D-WP(C)/55328/2025	STATE OF ODISHA M/S OMM JAY MAA LAXMI SHG, KHORDHA VS	PRATYUSHA NAIDU VS	// // 0	
110	D-WP(C)/55331/2025	STATE OF ODISHA BIVEKANANDA NAYAK VS	SASWATI MOHAPATRA VS	// // 0	
111	D-WP(C)/55332/2025	MANAGEMANT OF M/S.ODISHA SMALL INDUSTRIES CORPORATION LTD,CUTTACK USHARANI BARIK VS	BRAHMANANDA TRIPATHY VS	// // 0	
112	D-WP(C)/55335/2025	STATE OF ODISHA SARAT KUMAR BADJENA@SARAT CHANDRA BADJENA VS	AMIT PRASAD BOSE VS	// // 0	
113	D-WP(C)/55336/2025	STATE OF ODISHA NEELPLAST POLYMERS PVT. LTD., KHURDA VS	AMIT PRASAD BOSE VS	// // 0	
		STATE OF ODISHA		//	

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114	D-WP(C)/55337/2025	BISHNU CHARAN PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
115	D-WP(C)/55340/2025	SHANTANU KUMAR BEHERA VS STATE OF ODISHA	AMRITA NAYAK VS	// 0 //	
116	D-WP(C)/55342/2025	BENUDHAR BARIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
117	D-WP(C)/55344/2025	TARESWAR SAHOO VS THE MANAGER CUM A.O.ICICI BANK, OCCF BUILDING,BBSR	ASHIS KUMAR MISHRA VS	// 0 //	
118	D-WP(C)/55346/2025	SIDDHARTHA MOHANTY VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //	
119	D-WP(C)/55347/2025	LAXMINARAYAN PRASAD NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
120	D-WP(C)/55348/2025	NIRMAL CHANDRA MOHAPATRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
121	D-WP(C)/55349/2025	SABITRI PRADHAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
122	D-WP(C)/55351/2025	ASHA BARIK VS COLLECTOR MAYURBHANJ	SANJAY KUMAR DAS VS	// 0 //	
123	D-WP(C)/55352/2025	MAMATA TRIPATHY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500115
124	D-WP(C)/55355/2025	ABANIKANTA PATTANAIAK VS THE STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //	
125	D-WP(C)/55356/2025	PRAVAKAR SWAIN	MANAS PATI	//	AOR20220001535C202500294

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/55357/2025	SAMIR KUMAR PATNAIK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/55358/2025	SANDHYARANI KANUNGO	MANAS PATI	//	AOR20220001535C202500293
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/55359/2025	TULASI BHOI	KAILASH CHANDRA SATAPATHY	//	
		VS	VS	()	
		THE MANAGEMENT OF ORISSA SPONGE IRON AND STEEL LTD., KEONJHAR		//	
129	D-WP(C)/55360/2025	YUDHISTHIR NAYAK	PRADEEP KUMAR DAS	//	AOR20220001207C202500130
		VS	VS	()	
		BRANCH MANAGER, AXIX BANK, JAJPUR TOWN		//	
130	D-WP(C)/55362/2025	PRABHASINI BEHERA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/55363/2025	SAMARENDRA KUMAR SUBUDHI	SIDDHANT SARANGI	//	AOD20250000975C202500060
		VS	VS	()	
		ALL INDIA COUNCIL FOR TECHNICAL EDUCATION		//	
132	D-WP(C)/55365/2025	GEETANJALI DAS	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/55366/2025	SAROJINI PRADHAN	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/55368/2025	RITA BEHERA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/55369/2025	AJIT KUMAR JENA	PRAKASH KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/55371/2025	DAMAYANTI MALLIK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/55373/2025	COLLECTOR, JAJPUR SANTOSH KUMAR MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// // 0 //	
138	D-WP(C)/55376/2025	BAPI DALEI VS THE MANAGEMENT OF ORISSA SPONGE IRON AND STEEL LTD., BBSR	KAILASH CH. SATAPATHY VS	// 0 //	
139	D-WP(C)/55380/2025	SUSIL NATH VS INCOME TAX OFFICER, NEW DELHI	ASIT KUMAR DASH VS	// 0 //	
140	D-WP(C)/55381/2025	M/S.KHUSHI REALCON PVT.LTD..BBSR VS PRADIP KUMAR DEY	BIBEKANANDA UDGATA VS	// 0 //	
141	D-WP(C)/55382/2025	BIBEKANANDA BEHERA VS STATE OF ODISHA	VS	// 0 //	
142	D-WP(C)/55384/2025	BISHNUPRIYA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
143	D-WP(C)/55385/2025	CHITRASEN BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
144	D-WP(C)/55386/2025	PRAPATI RANJAN BARIK VS THE SUB COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //	
145	D-WP(C)/55387/2025	GANESWAR SUBUDHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
146	D-WP(C)/55388/2025	DAITARY BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
147	D-WP(C)/55389/2025	NIRMALA DAS VS THE SUB COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/55390/2025	TRILOCHAN DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
149	D-WP(C)/55391/2025	BINOD BIHARI SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
150	D-WP(C)/55392/2025	SIKANDAR KUMAR VS UNION OF INDIA	LINGARAJ SARANGI VS	// 0 //	
151	D-WP(C)/55393/2025	ODISHA RESTRAVASA PARISAD, PURI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
152	D-WP(C)/55394/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500163
153	D-WP(C)/55395/2025	PRAKASH KUMAR GOCHHAYAT VS DIRECTOR GENERAL OF THE CENTRAL INDUSTRIAL SECURITY FORCE (CISF)	SURJYA NARAYAN SAHU VS	// 0 //	AOD20240000242C202500338
154	D-WP(C)/55396/2025	PRABODHA KISHORE NANDA VS MAHANADI COAL FIELDS LTD, SAMBALPUR	ANANDA PRAKASH DAS VS	// 0 //	
155	D-WP(C)/55397/2025	NARENDRA KUMAR MISHRA VS BRANCH MANAGER, AXIS BANK, BBSR	BISHNU BRATA SINGH VS	// 0 //	
156	D-WP(C)/55398/2025	M/S. MAA SANTOSHI CONSTRUCTION, JAJPUR VS UNION OF INDIA	DEBA PRASAD MISHRA VS	// 0 //	
157	D-WP(C)/55399/2025	JYOTIRANJAN SAHOO VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	// 0 //	
158	D-WP(C)/55401/2025	BICHITRANANDA OJHA VS R.T.O.CHANDIKHOLE, JAJPUR	BRAJA MOHAN SARANGI VS	// 0 //	
159	D-WP(C)/55402/2025	DHANESWAR BEHERA	DURGESH NARAYAN RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/55403/2025	DHIRENDRA MOHAN PANDA	SOHARDDA SUMAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/55404/2025	KANGRESS SAHU	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/55405/2025	JUDHISTHIR KHUNTIA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/55406/2025	CHITRASEN MAHANTA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/55407/2025	PRABODHA KISHORE NANDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O.ANGUL		//	
165	D-WP(C)/55408/2025	AMANPREET SINGH	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		ADDITIONAL DISTRICT MAGISTRATE, SUNDERGARH		//	
166	D-WP(C)/55409/2025	KALPANA MISHRA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/55410/2025	SANGHAMITRA NAYAK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/55411/2025	JOGINDRA PATJOSHI	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/55412/2025	BENUDHAR RANA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/55413/2025	ANANTA CHARAN DAS	PRASHANTA KUMAR DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/55414/2025	STATE OF ODISHA SK TAJ MOHAMMAD VS	BISHWARANJAN SAHU VS	// // 0	
172	D-WP(C)/55415/2025	STATE OF ODISHA RASHMI PRAVA RAY VS	DURGESH NARAYAN RATH VS	// // 0	
173	D-WP(C)/55416/2025	STATE OF ODISHA KALAKAR MISHRA VS	DURGESH NARAYAN RATH VS	// // 0	
174	D-WP(C)/55417/2025	STATE OF ODISHA SUSHRI SONALI MALLIK @ ARPITA VS	BIJAY KUMAR MOHANTY VS	// // 0	
175	D-WP(C)/55418/2025	DEPUTY DIRECTOR, ARC, CUTTACK CHANDRAHASYA MISHRA VS	DURGESH NARAYAN RATH VS	// // 0	
176	D-WP(C)/55419/2025	STATE OF ODISHA IPSM COLLEGE OF NURSING AND PARAMEDICAL SCIENCES, BALASWAR VS	CHITNEI PRASAD RABHA VS	// // 0	
177	D-WP(C)/55421/2025	STATE OF ODISHA NARBHERAM EMPLOYEES UNION, DHENKANAL VS	AVIJIT PAL VS	// // 0	
178	D-WP(C)/55422/2025	STATE OF ODISHA KALANDI CH SATAPATHY VS	DURGESH NARAYAN RATH VS	// // 0	
179	D-WP(C)/55423/2025	STATE OF ODISHA UNION OF INDIA VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0	
180	D-WP(C)/55424/2025	RAGHUNATH TUDU SIKANDAR KUMAR VS	LINGARAJ SARANGI VS	// // 0	
181	D-WP(C)/55425/2025	UNION OF INDIA RAJAT KUMAR MISHRA VS	SOURAV DAS VS	// // 0	
		REGISTRAR GENERAL (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/55426/2025	RAMESH CHANDRA KHILAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
183	D-WP(C)/55427/2025	MAORANJAN BHUYAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
184	D-WP(C)/55428/2025	SARAT KUMAR BADIJENA @ SARAT CHANDRA BADIJENA VS STATE OF ODISHA	DEBMIT PRASAD BOSE VS	// () //	
185	D-WP(C)/55429/2025	DR. SWAPAN KUMAR KARAK VS BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, SUNDARGARH	HARMOHAN DHAL VS	// () //	
186	D-WP(C)/55430/2025	RABINDRANATH PANDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// () //	AOD20240000539C202500006
187	D-WP(C)/55431/2025	DIPTYMAYEE MUKHARJEE VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// () //	
188	D-WP(C)/55433/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// () //	
189	D-WP(C)/55434/2025	R.JYOTI REDDY VS THE BRANCH MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,GANJAM	RAMAKANTA SAHOO VS	// () //	
190	D-ABLAPL/40746/2025	CHANDRAKANTA MALLASAMANT VS STATE OF ODISHA	BAIDHAR SAHOO VS	MAHILA P.S.(BBSR) /352 /2025 () //	
191	D-ABLAPL/40751/2025	KANHU CHARAN DIXIT VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BALANGA /278 /2025 () //	
192	D-ABLAPL/40753/2025	KALINDER LAKHUA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BISRA /333 /2025 () //	
193	D-ABLAPL/40754/2025	GANESH SWAIN	SAROJ KUMAR PADHI	BALANGA /277 /2025	

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FILING REPORT AS ON :30/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/40757/2025	SITENDRA MAHALIK	BISWAJIT MOHAPATRA	CHANDRASEKHARPUR /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/40759/2025	SUSANTA @ SUSHANTA SAHU	BIRAJA PRASAD NANDA	JARAPADA /493 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/40760/2025	RAKESH PRADHAN	SAROJ KUMAR PADHI	BALANGA /276 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/40763/2025	NARAYANA BEHERA	MANAS KUMAR CHAND	ITAMATI /445 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/40766/2025	SATURA @ SATRUGHNA SAHOO	MANAS KUMAR CHAND	ANANDAPUR /302 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/40768/2025	PURUSHOTTAM NARENDRA JIT SINGH	JYOTIRMAYA SAHOO	KHURDA MODEL /540 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/40769/2025	MRUTUNJAY BEHERA	SAMARENDRA BEHERA	BALASORE SADAR /572 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/40772/2025	BAYAMAN BAGARTTI	PRAMOD CHANDRA SEJPADA	GOCHHAPADA /17 /2020	AOR20220001394C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/40778/2025	KUNA SWAIN	AMITAV TRIPATHY	SARANAKUL /272 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/40779/2025	BISWAJIT SWAIN	RAMESH CHANDRA ROUT	RAJNAGAR /411 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/40781/2025	RAMESH CHANDRA ROUT	SARAT CHANDRA MEKAP	BASTA /449 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/40806/2025	BIJAY MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	MANCHESWAR P.S. /717 /2025 () //	
217	D-ABLAPL/40809/2025	UDAYA DUTTA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	KISSANNAGAR PS /352 /2025 () //	
218	D-ABLAPL/40810/2025	BHAGIRATHI GAYAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /120 /2025 () //	
219	D-ABLAPL/40813/2025	SUJIT @ RABINDRA KUMAR BARIK VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	TIRTOL /653 /2025 () //	AOD20240000324C202500022

ORISSA HIGH COURT

MISC CASES FILED on :30/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/40771/2025 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	93/2025
2	D-CRLMP/39439/2025 CRLMP/1724/2025	LAXMAN BHOI MP		288/2025
3	D-FAO/12/2023 FAO/12/2023	M/S.SARALA REALCON PVT. LTD., BBSR MP	ASHUTOSH MOHANTY, SUDEEP KUMAR SARANGI, GAUTAM MISHR	1131/2025
4	D-BLAPL/39989/2025 BLAPL/13722/2025	NIRANJAN RANA MP	AMULYA RATNA PANDA	1204/2025
5	D-RSA/47665/2025 RSA/ /	MAHESWAR BHATRA MP	DIPTI RANJAN BHOKTA	1816/2025
6	D-CMP/55297/2025 CMP/ /	BULA HANSDA MP	MANAS RANJAN BAUG	2219/2025
7	D-CMP/55300/2025 CMP/ /	SIBA PRASAD SINGH MP	MANAS RANJAN BAUG	2220/2025
8	D-CMP/54897/2025 CMP/2122/2025	GOLEKH CHANDRA SAHOO MP	SUBHADUTTA ROUSTRAY	2221/2025
9	D-CMP/54898/2025 CMP/2123/2025	GOLEKH CHANDRA SAHOO MP	SUBHADUTTA ROUSTRAY	2222/2025
10	D-CMP/55054/2025 CMP/2124/2025	SUBAS CHANDRA SAHOO MP	LALATENDU SAMANTARAY	2223/2025
11	D-ABLAPL/31551/2025 ABLAPL/12445/2025	ANIL MAHANANDA MP		2310/2025
12	D-MACA/555/2018 MACA/555/2018	SABITRI BISWAL MP		2938/2025
13	D-CRLA/31725/2024 CRLA/1127/2024	JAGADANANDA SAMAL MP	MRUGANKA MAULI PATNAIK	3604/2025
14	D-CRLA/38074/2024 CRLA/1314/2024	SANTOSH PANIGRAHI@ICHILI@BULU MP	DEVASHIS PANDA	3605/2025
15	D-CRLA/40735/2025 CRLA/ /	RAJKISHORE PANDA MP	BIRAJA PRASAD TRIPATHY	3606/2025
16	D-CRLA/40735/2025 CRLA/ /	RAJKISHORE PANDA MP	BIRAJA PRASAD TRIPATHY	3607/2025
17	D-CRLA/40735/2025 CRLA/ /	RAJKISHORE PANDA MP	BIRAJA PRASAD TRIPATHY	3608/2025
18	D-CRLA/22068/2025 CRLA/862/2025	DEBENDRA JAIN MP	PRATAP KUMAR NAYAK	3609/2025
19	D-CRLMC/32084/2025 CRLMC/4561/2025	MUNA@PRASANT KUMAR PRADHAN MP		4036/2025
20	D-CRLMC/27021/2025 CRLMC/3663/2025	DEEPAK KUMAR SAMAL MP		4037/2025
21	D-CRLMC/40750/2025 CRLMC/ /	ABHISHEK BISWAL @ ABHISEK @ RAJESMANOJ PANIGRAHI MP		4038/2025
22	D-CRLMC/40716/2025 CRLMC/5689/2025	MEDAM ARBIND MP	ANANTA NARAYAN PATTANAYAK	4039/2025
23	D-CRLMC/40716/2025 CRLMC/5689/2025	MEDAM ARBIND MP	ANANTA NARAYAN PATTANAYAK	4040/2025
24	D-CRLMC/40667/2025 CRLMC/5687/2025	ASIT KUMAR DANGA@BALIA MP	BHABANI SHANKAR DASPARIDA	4041/2025
25	D-CRLMC/40678/2025 CRLMC/5688/2025	ANANA BEHERA MP	BHABANI SHANKAR DASPARIDA	4042/2025
26	D-WP(C)/50485/2025	MD.NAJRUL HAQUE KHAN	SARASWATI SENAPATI	

	WP(C)/36346/2025	MP		23551/2025
27	D-WP(C)/55286/2025 WP(C)/ /	SWAGATIKA BARIK MP	SRINIVAS MOHANTY	23552/2025
28	D-WP(C)/15251/2025 WP(C)/10592/2025	PRADEEP AGRAWAL MP	LAXMI SHARMA	23553/2025
29	D-WP(C)/15256/2025 WP(C)/10588/2025	BANWARILAL KATARUKA MP	LAXMI SHARMA	23554/2025
30	D-WP(C)/55288/2025 WP(C)/ /	NIGAMANAND HANS MP	SRINIVAS MOHANTY	23555/2025
31	D-WP(C)/55289/2025 WP(C)/ /	SUBHALIPSA BARIK MP	SRINIVAS MOHANTY	23556/2025
32	D-WP(C)/55291/2025 WP(C)/ /	NARAYAN DAS MP	SRINIVAS MOHANTY	23557/2025
33	D-WP(C)/54965/2025 WP(C)/37753/2025	MANOJ KUMAR MITRA MP	DIPANKAR ACHARYA	23558/2025
34	D-WP(C)/55033/2025 WP(C)/37747/2025	MOHAMMED MOJIBUR RAHEMAN MP	BIKRAM CHANDRA GHADEI	23559/2025
35	D-WP(C)/55119/2025 WP(C)/37764/2025	TANGUDU BIKASH RANJAN PATRA MP	ASIM KISHORE PAL	23560/2025
36	D-WP(C)/55360/2025 WP(C)/ /	YUDHISTHIR NAYAK MP	PRADEEP KUMAR DAS	23561/2025
37	D-WP(C)/55220/2025 WP(C)/37765/2025	RABINDRA KUMAR MUDULI MP	TUSHAR KANTA NAYAK	23562/2025
38	D-WP(C)/55064/2025 WP(C)/37768/2025	CHINTAMANI MEKAP MP	SOUMYA RANJAN MOHANTY	23563/2025
39	D-WP(C)/55227/2025 WP(C)/37771/2025	JAGABANDHU MAHANTA MP	TUSHAR KANTA NAYAK	23564/2025
40	D-WP(C)/55430/2025 WP(C)/ /	RABINDRANATH PANDA MP	BIBHU PRASAD DAS	23565/2025
41	D-WP(C)/54855/2025 WP(C)/37778/2025	DIPAK JYOTI SARANGI MP	KAPILA CHARAN NAYAK	23566/2025
42	D-WP(C)/55008/2025 WP(C)/37791/2025	BINAPANI SAHOO MP	SATYA RANJAN MULIA	23567/2025